

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:92
ANSWERED ON:30.07.2010
RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA
Rane Dr. Nilesh Narayan;Sainuji Shri Kowase Marotrao

Will the Minister of POWER be pleased to state:

- (a) the details of the villages electrified and those yet to be electrified along with the Below Poverty Lines people provided with electricity under the Rajiv Gandhi Grameen Vidyutikaran Yojana during the last three years and the current year, year wise and State-wise;
- (b) whether the Government has set any target for village electrification for the remaining years of the Eleventh Five Year Plan;
- (c) if so, the details along with the total amount of funds allocated and utilized for the purpose by the State Governments during the last three years and the current year;
- (d) whether the Government has received any proposals from the State Governments including Maharashtra and Gujarat under the Scheme;
- (e) if so, the details of the proposals sanctioned and those lying pending for approval of the Union Government; and
- (f) the steps taken by the Government to speed up the electrification of villages in the country?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (f) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO. 92 TO BE ANSWERED IN THE LOK SABHA ON 30.07.2010 REGARDING RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA.

(a) : Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 573 projects covering 1.18 lakh un/de-electrified villages and providing of electricity to 2.46 crore BPL households with an outlay of Rs.26353.51 crore, have been sanctioned in the country so far. Out of these, as on 15.07.2010, electrification works in 81574 un/de-electrified villages have been completed and 118 lakh BPL connections have been released. The details of coverage, achievement and balance, state-wise, is at Annex-I. The details of the electrification of un/de-electrified villages and release of BPL connections for the sanctioned projects under RGGVY during the last three years and current year as on 15.07.2010, state-wise, is at Annex-II & III respectively.

(b) & (c) : The revised Bharat Nirman target is to electrify 1 lakh villages and release of electricity connections to 1.75 crore BPL households by March 2012. For the year 2010-11, the Government has set targets for the electrification of 17500 un/de-electrified villages and for release of 47 lakh connections to BPL rural households under the sanctioned projects of RGGVY. The remaining villages and BPL connections would be covered in 2011-12. There is no upfront allocation of funds for any State under RGGVY. Funds are released against sanctioned projects in installments based on the utilization of amount in the previous installment(s) and fulfillment of other conditionalities. As on 30.06.2010 the release of funds for the sanctioned projects under RGGVY during the last three years and current year, state-wise, is at Annex-IV.

(d) & (e) : So far 573 projects have been sanctioned under RGGVY. The details of these projects, state-wise, is at Annex-V. 32 projects have not been sanctioned so far. The details of these 32 projects, state-wise, is at Annex-VI. For the State of Maharashtra, all the 34 projects covering intensive electrification of 40292 electrified villages and release of 1876391 BPL connections have been sanctioned under RGGVY with a sanctioned cost of Rs.713.44 crore. No project of Maharashtra is lying pending for approval under RGGVY. Similarly, for the State of Gujarat, 25 projects covering intensive electrification of 17934 electrified villages and release of 955150 BPL connections have been sanctioned under RGGVY with a sanctioned cost of Rs.360.43 crore. No project of Gujarat is lying pending for approval under RGGVY.

(f) : The following steps have been taken for effective implementation of the RGGVY.

(i) Government of India has set up an inter-Ministerial Monitoring Committee which periodically meets to sanction projects and review progress of implementation.

(ii) States have been advised to set up district committees to monitor the progress of rural electrification works. All the states have notified formation of district committees.

(iii) The States have also been requested by this Ministry to hold monthly meeting under the Chairmanship of Chief Secretary to resolve the bottlenecks in implementation of RGGVY.

(iv) The Government of India and Rural Electrification Corporation (REC), the nodal agency for RGGVY, conduct frequent review meetings with all the stakeholders; the concerned State Governments, state power utilities and implementing agencies for expeditious implementation of the scheme as per the agreed schedule.

(v) For speedier and effective implementation of projects, the execution has been taken up on turnkey basis.

(vi) To ensure qualitative execution of rural electrification works, a three tier quality control mechanism has been enforced under RGGVY.

(vii) Grant amount for providing BPL connection has been enhanced to Rs.2200/- in XI Plan from Rs.1500/- in X Plan.

(viii) Review of progress in focus states by Ministry of Power at State headquarters.

(ix) To take care of the cost escalation, cost norms for village electrification have been revised upward in XI Plan projects as given below:

COST NORMS FOR VILLAGE ELECTRIFICATION

1. Electrification of un-electrified village Cost (Rs. in lakhs)
per village

a In normal terrain 13

b In hilly, tribal, desert areas 18